

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) to (d). On 5th April, 1990, the Officers of Directorate of Revenue Intelligence intercepted a Maruti car at Sirsa (Haryana). Rummaging of the car resulted in the recovery of 400 foreign marked gold biscuits weighing about 47 Kgs. Valued at Rs. 1.6 Crores approximately, from, the cavities in the door of the car. The gold and Maruti car were seized. The two occupants of the car namely Sukhdev Singh alias Fauji and Nirmal Singh alias Nimma who were members of the gang engaged in smuggling were arrested and thereafter detained under the provisions of Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974, on 18th April, 1990.

[*Translation*]

**Setting up of High Power T.V. Transmitters During Next Two Years in Uttar Pradesh**

9399. SHRI KALPNATH SONKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of districts in Uttar Pradesh where high power T.V. transmitters are likely to be set up during the next two years; and

(b) by what time these are likely to start functioning?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b). A high power (10 KW) TV transmitter with Programme Generation Facility under implementation at Bareilly is scheduled to be commissioned into service during 1991.

**Murder Cases Pending in Allahabad High Court**

9400. SHRI RAJENDRA AGNIHOTRI: Will the Minister of LAW AND JUSTICE be pleased to state the number of murder and criminal cases pending in Allahabad High Court for the last three to five years and the number of such appeals pending for the last two years?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND MINISTER OF JUSTICE (SHRI DINESH GOSWAMI): The information is being collected and will be laid on the Table of the House.

[*English*]

**Upgradation of Transmitters at Sambalpur and Rourkela**

9401. SHRI ANADI CHARAN DAS: SHRI D. AMAT:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government of Orissa has requested Union Government for upgradation of the transmitters and improvement in TV programmes at Sambalpur and Rourkela;

(b) whether there is any proposal to set up 32 more Low Power Transmitters to provide coverage to 100 per cent of the State's population;

(c) whether Government have chalked out any programme in this regard; and

(d) if so, the details thereof and the time by which it is likely to be implemented?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.